

DIVISION BENCH  
COURT - II

**O-223**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/36(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> JULY 2024**

IN THE MATTER OF	REACH CARGO MOVERS PRIVATE LIMITED
UNDER SECTION	SUB-SECTION (1) OF SECTION 66.

**Appearance (via video conferencing/physically)**

Mr. Arani Guha, Adv. ] For the Petitioner  
Ms. Madhuri Pandey PCS ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **6<sup>th</sup> September, 2024**.

**Anamitra Pal  
Court Officer**